

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

**WORKSHOP ON – MOTOR ACCIDENT CLAIM CASES &  
KEY ISSUES RELATING TO CRIMINAL REVISIONS**

**2<sup>nd</sup> & 3<sup>rd</sup> November, 2019**  
**(Venue : MPSJA)**

**PROGRAMME**

**DAY ONE – 2<sup>nd</sup> November , 2019 (SATURDAY)**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.00 am to 10:30 am	Inaugural Session, feedback from participants, identifying problems and their need assessment  By: <b>Director, MPSJA</b> & <b>Officers of the Academy</b>
II	10:30 am to 11:15 am	Introduction to Motor Accident Claims procedure with reference to Madhya Pradesh Motor Vehicle Rules, 1994  By: <b>Shri Dharendra Singh,</b> <b>Faculty (Sr.), MPSJA</b>
<b>TEA BREAK (11:15 am to 11.30 am)</b>		
III	11.30 am to 1.00 pm	Assessment of compensation in death cases & determination of future prospects & non pecuniary damages in the light of Pranay Sethi's Judgment  By: <b>Shri Dharendra Singh,</b> <b>Faculty (Sr.), MPSJA</b> & <b>Shri Jayant Sharma,</b> <b>Faculty (Jr.), MPSJA</b>
<b>LUNCH BREAK (1.00 pm to 1.45 pm)</b>		
IV	1:45 pm to 2:45 pm	Assessment of compensation in personal injury cases  By: <b>Shri Dharendra Singh,</b> <b>Faculty (Sr.), MPSJA</b> & <b>Shri Jayant Sharma,</b> <b>Faculty (Jr.), MPSJA</b>
<b>TEA BREAK (2:45 pm to 3.00 pm)</b>		
V	3.00 pm to 4:15 pm	Assessment of disability from medical perspective  By: <b>Dr. Jitendra Jamdar,</b> <b>Director &amp; Orthopedics Surgeon,</b> <b>Jamdar Hospital, Jabalpur</b>
<b>SHORT BREAK (4.15 pm to 4.25 pm)</b>		
VI	4:25 pm to 5:30 pm	Interaction on – No fault liability and interim compensation  By: <b>Dr. Dharmendra Kumar Tada,</b> <b>Additional District Judge,</b> <b>Ambah Dist. Morena</b>

<b>DAY TWO - 3<sup>rd</sup> November, 2019 (SUNDAY)</b>		
I	10:00 am to 11:30 am	Defence of Insurance Company and breach of Insurance Policy under Motor Vehicles Act, 1988 By: <b>Shri Saurabh Jaiswal</b> <b>Assistant Vice President (Legal),</b> <b>ICICI Lombard</b> <b>&amp;</b> <b>Shri Abhishek Dabli,</b> <b>Legal Manager,</b> <b>ICICI Lombard</b>
<b>TEA BREAK (11:30 am to 11:45 am)</b>		
II	11:45 am to 12:45 pm	Presentation on – Doctrine of pay and recover (By group –I)  Chaired by: <b>Shri Puran Chand Gupta,</b> <b>Additional District Judge, Bhopal</b>
III	12:45 pm to 1.30 p.m.	Presentation on – Contributory and composite negligence – The concept of joint tort-feasers (By group –II)  Chaired by: <b>Shri R. K. Bhadransen,</b> <b>Additional District Judge,</b> <b>Begumganj Dist. Raissen</b>
<b>LUNCH BREAK (1.30 pm to 2.15 pm)</b>		
IV	2.15 pm to 3.45 pm	Key issues relating to Criminal Revisions  By: <b>Director, MPSJA</b>
<b>TEA BREAK (3.45 pm to 4.00 pm)</b>		
V	4.00 pm onwards	<i>Valedictory Session</i>  By: <b>Officers of the Academy</b>

**Note:-**

- (1) The Time Table is subject to change as per exigencies.
- (2) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**